NATIONAL PLYWOOD INDUSTRIES LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations 2016.

Category: List of Operational creditors (Employees); Date of Commencement of CIRP: August 26, 2019; List of Creditors as on August 11, 2025

Remarks	Amount of claim not admitted	Amount of claim under verification	mutual dues, that may be set- off	Amount of contingent claim	% of voting share in CoC, if applicabl	Whether related party?	Nature of claim	Amount of claim admitted	Amount	Date of receipt	Identificat ion No.	Name of emplo yee	ne of authorised esentative, if any
			Amount of any			admitted	Details of claim admitted		Details of claim received	Details of cl			100

